

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.39 of 2010.

Dated: 12th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

| | | |
|--|---------------|-----------------------|
| Jayaprakash Power Ventures Ltd. | | Appellant (s) |
| | Versus | |
| Himachal Pradesh Electricity | | Respondent (s) |

Counsel for the Appellant (s) :Mr. S.B. Upadhyay
Mr. Jayesh Gaurav
Mr. Pawan Upadhyay

Counsel for the Respondent (s) : Mr. R.K. Mehta
Mr. David. A For R-2

ORDER

Learned counsel for the parties undertake to file written submissions during the course of the day.

Post the matter for further hearing rebuttal submissions of learned Counsel for the appellant **on 27.07.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK